

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO.85*
TO BE ANSWERED ON 09.02.2022

DEATH OF PARENTS DURING COVID-19

85* SHRI SANJAY RAUT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased the state:

- (a) whether it is a fact that nearly 2 lakh children lost either of the parent during COVID-19 and are facing severe problems in order to survive;
- (b) if so, the details thereof and Government's response thereto and
- (c) the details of steps taken or proposed to be taken by Government to protect such children?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA STARRED QUESTION NO.85 FOR ANSWER ON 09.02.2022 RAISED BY SHRI SANJAY RAUT REGARDING DEATH OF PARENTS DURING COVID-19

(a) : No Sir.

(b) : Question does not arise.

(c) : The PM CARES for Children Scheme was launched by the Hon'ble Prime Minister of India on 29th May 2021 for the Children which aims to support children who have lost both the Parents or legal Guardian or Adoptive Parents or Surviving Parent to COVID-19 pandemic. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner, and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support on reaching 23 years of age. The scheme is accessible through an online portal i.e. **pmcaresforchildren.in**.
